14.34 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 1969-70—Contd.

MR. CHAIRMAN: Now we take up further discussion on the Supplementary Demands for Grants in respect of the Budget (Railways) for 1969-70.

SHRI J. M. BISWAS (Bankaura):
On a point of order. My point is
that the present Railway Minister
Dr. Ram Subhag Singh, who was
very much opposed to our newly
elected President . . . (Interruption)

MR. CHAIRMAN: You are bringing an outside matter.

SHRI J. M. BISWAS: My point is that this subject, namely the Demands for Grants pertaining to Railways, should not be discussed in the House till such time that this Minister is changed. So long as he is the Minister, this subject should not be discussed in the House.

MR. CHAIRMAN: There is no point of order here.

श्री श्रोम प्रकाश त्यागी (मुरादाबाद) : मेरा पोइन्ट श्राफ्, ग्रार्डर यह है कि कांग्रेस नौमिनी हार चुका है इसलिये कांग्रेस खत्म हो जाती है, श्रौटोमेटिकनी गवर्तमेंट को रिजाइन करना चाहिये । नई सरकार बननी चाहिये ।

MR. CHAIRMAN: There is no point of order.

श्री जने इसर शिक्ष (फुलपुर) : हम भी यही चाहते हैं, सभापति जी ।

थी मणु लिमये (मूंगेर): मेरा निवेदन हैं कि यह ग्रांतिरिक्त खर्च के लिए दरखास्त करने के लिए सदन के सामने ग्राये हैं। लेकिन क्यों ग्रांतिरिक्त खर्च के लिये हम पैसा दें। ग्राज ऐसी विचित्र हालत हो गयी है कि इस सरकार के ब्रन्दर कुछ व्यक्तियों का रहना एकदम ब्रनुचित है ब्रौर कुछ व्यक्तियों का कांग्रेस में रहना ब्रनुचित हो गया क्योंकि कुछ व्यक्तियों ने कांग्रेस के खिलाफ बगावत की ।*

MR. CUAIRMAN: This will not be taken down. This is no point of order.

श्री लखन लाल कपर (किशनगंज) : सभापति जी, जो मांगें पेश की गयी हैं मैं उनका विरोध करता हं। इस में चार रेलवेज में सर्वे कार्य करने के लिये मांगे की गई हैं। मझे इस बात का ग्राश्चर्य है कि 250 किलोमीटर की भटनी से बरौनी तक की मीटर गेज को ब्रौड गेज में परिणित करने के एक सर्वे की योजना थीं, उसके लिये चार लाख रू० रखें गये हैं। इसी तरह से सैन्टल रेलवे में करीब 214 किलोमीटर की लाइन के सर्वे के लिये 2 3 लाख 3 9 हजार ६० की मांग को गयी ग्रौर साथ ही साथ एन० एक० रेलवे में भवनगर से हरताला तक 193 किलोगीटर लम्बी रेलवे लाइन के सर्वे की मांग करते हैं जिसके लिये 12 लाख 9) हज(र रुपये मांगा गया है । इसी तरह से कुछ वेस्टर्न रेलवे में भी है। मैं समझता हं कि जिस तरह से यह रुख मांगे जा रहे हैं सर्वे के लिये, मैं नहीं समझता कि इसके लिये ग्रलग से स्टाफ ग्रौर इंजीनियर रखने की क्या जरूरत है। जी रेलवे का परमार्नेट स्टाफ है वही एक जगह से दूसरी जगह जाकर यह काम कर सकता है । इसलिये मैं समझता हूं कि इतने रुपये बहीं खर्च होने चाहियें। ऐसा लगता है कि इस कार्य के लिये जो ऐस्टीमेट बनाये जा रहे हैं उनके पीछे कुछ ग्रौर ही बात हो सकती है । ग्रत. इस तरह से खामख्वाह पैसा स्टाफ ग्रौर श्रीधकारियों पर खर्च किया जाय यह उचित प्रतीत नहीं होता । जो काम लाख रुपये में हो सकता है उस पर सरकारी कर्मचारियों द्वारा 10 लाख रुपये खर्च किये जाते हैं । इसलिये मैं इसका विरोध करता हूं।

^{*}Not recorded.

कल मैं कह रहा था कि असम, उत्तरी बंगाल, नेफ़ा, नागालैंड, सिविकम, भटान श्रौर बिहार का वह उत्तरी हिस्सा जो इस देश के लिये सुरक्षा की दिष्टि से बहत ही महत्वपूर्ण है तयां म्रार्थिक दिष्टिकोण से भी म्रथम मौर बिहार का उत्तरी हिस्सा और बंगाल के उत्तरी हिस्से का भी महत्त्व है. इनकी स्रोर जो सरकार का घ्यान जाना चाहिये वह नहीं जा रहा है । जब कि मैं समझता है कि सुरक्षात्मक देष्टिकोण से एक तरफ चीन है, दूसी तरफ ईस्ट पाकिस्तान है, उसके ग्रन्दर नेपाल भी ग्राता है, ऐसी जगहों के लिये सरकार की तरफ से उधित ध्यान दिया जाना चाहिये. उन हिस्सों की उन्नति के लिये ज्यादा खबः करना चाहिये. लाइनें बिछाती चाहियें, मीटर मेज की ब्रोड गेज में चेंज करना चाहिये, वैता नहीं किया जा रहा है।

बरौनी से लेकर कटिहार तक 180 किलो नोटर लाइन बिछाने के लिये वर्जी लग गये हैं ग्रौर मालुम नहीं कि कब से मीटर गेज का स्थान बड़ी लाइन लेगी । इसी तरह से जो पुल बनाहमाहै मकामा ग्रीर बरीनी के बोच में. अपन उन परइतना लोड बंध गया है कि जिन ही कल्पना 10 वर्ष पहले नहीं की जा सकती थी। उस पर इक्टरी लाइन है और वहा इतना टैफिक का बौटलनैक हो जाता है कि एक-एक घंटे गाडी डिटेन कर के लाइन लेनी पड़ती है । इसलिये मैं मांग करता हं कि राजेन्द्र ब्रिज पर दोहरी लाइन बिछानी चाहिये।

इसी तरह से मैंने कटिहार का जिक किया था ग्रौर उसी के साथ=साथ ग्राप फरक्का बराज बनारहे हैं गंगा के ऊपर जो वर्षों से बनारहे हैं। जिस काम को प्राईवेट कम्पनियां जल्दी बना लेती हें उसको सरकारी द्वारा बनाने में वर्षों लगा दिये जाते है । हर साल करोड़ों रुपया घाटसिकट करते में बरबाद हो जाता है। म्रगर वह बराज बन जाता है तो कलकत्ता से डायरेक्ट बराये गांव, सिलिंगरी और न्य जलपायगरी तक बड़ी लाइन ले जा सकते

हैं ग्रौर वहां के लोड को हल्का कर सकते हैं । ले किन सरकार की तरफ से, मलाजिमों की तरफ से ढिलाई की जा रही है, फरक्का बराज में डिले की जारहो है ग्रौर काफी ग्रास्थ्य हो रहा है । इसको रोका जाना चाहिये था. ले किन वह नहीं रोका जा रहा है । इसलिये मैं मंत्री महोदय से चाहता है कि वह इस बात पर यान दें ग्रीर फरक्का बराज बनाने में तेजी लावें जिससे उस हिस्से का विकास हो। सके।

कल मैंने कटिहार के बार में कहा था कि वह एक ऐसा स्टेशन है कि पर्वोत्तर भारत में उतना बड़ा ग्रीर कोई स्टेशन नहीं है। वहां से 100 से ऊपर गाडियां रोज ग्राती जाती हैं। वह स्टेशन बहुत पूराना हो गया है ग्रीर इतनी भीड़ हो गयी है कि वहां पेसेन्जरों के लिये कोई सुविधा का इन्तजाम नहीं है ग्रीर बहत सी गाडियां विलम्ब से चलती हैं। इसलिये उस स्टेशन में ग्रामल परिवर्गन करना चाहिये जिससे काफी ते जी से माल गाडियां, ऐक्सप्रै स श्रीर पंसेन्जर गाडियां चला सकें श्रीर वहां के ग्रार्थिक विकास में क्रुंट सहायता पहुंचा सकें श्रौर सुरक्षा के दिश्विकाण से अपनी सेना शौर उसके लिये ग्रायश्यक माजसामान जन्दी से बीर्डर परभंज सकें।

श्री भोलानाथ मास्टर (ग्रलवर) : सभापति जी, मैं संक्षेप में दो, तीन बातें कहना चाहता हं, भ्रौर वे यह हैं कि राजस्थान एक ऐसा राज्य है जिस में आजादी से पहले ग्रपने ग्रपने राज्यों की रेलवे लाइनें थीं। जब भारत स्राजाद हस्रा स्रौर रेलवे केन्द्रीय विषय बना तो सब रेलें केन्द्रीय सरकार को हो गयीं। लेकिन कुछ ऐसे राज्य थे जो कि अपनी स्कीम बनाये हए थे और चाहते थे कि हम नई रेलवे शुरू करें, उन के फंड्स भी थे । लेकिन वे फंड सब के सब केन्द्रीय सरकार के पास आगाये। जैसे तेलंगाना वगैरह का ऐजीटेशन चल रहा है इसी तरह से पूराने राज्यों में जहां इस प्रकार के फंड्स थे या सर्वे किये गये थे वे सब अव दुबारा

[श्री भोलाना व मास्टर]

मांग करने लगे हैं कि हमारे उन फंड्स का जो रेलवे के लिये रखे गये थे, उन का उपयोग होना चाहिये ।

इसलिये में मंत्री जी से निवेदन करना चाहता हूं कि अलवर और भरतपुर को या छोटे से छोटे रूट को मथुरा से बड़ी लाइन से जोड़ा जाना चाहिये क्यों कि सर्वे के लिये आप नेपैसा रखा है । इसलिये मैं आपके सामने जो निवेदन करना चाहता हूं वह यह है कि मुझे रेलवे मंत्री श्री पुनाचा साहब ने लिखा था :

The proposal has also not been recommended by the Rajasthan Government for construction during the Fourth Five Year Plan.

लेकिन मैं ग्राप के सामने मार्च 26, 1968 का राजस्थान के मुख्य मंत्री श्री सुखाड़िया का पत्र पढ़ना चाहता हूं:

The Chief Minister had recommeded this: 'One of the serious disadvantages we are experiencing in the matter of development of commerce and industry in most parts of this State is the serious deficiency in the broad gauge rail connections. I would however suggest that general survey of the proposed railway line between Bharatpur and Alwar may be commenced straightway and thereafter a suitable phased programme drawn up for the construction of this railway line. I shall be grateful. ..."

थ्रौर फिर बह आगे कहते हैं मंत्री महोदय से मेरा निवेदन है कि वह हमारे ऊपर मेहरबाग रहे हैं, थोड़ी मेहरबानी और कर दें जिस से हम भी अपनी पुरानी रियासत की कुछ बात कह सकें।

मैंने एक छो से स्टेशन के लिये कहा था। खाटूहास पुंजरा स्रौर रेवाड़ी कार्ड के बीच में स्राता है । वह भी मैंन पोलिटिकल रीजन्स से कहा था । जब से छोटे छोटे फूड रीजन्स बनाये गये हैं उन की वजह से स्रगर कोई एक सेर चीनी लेकर भी वहां से गुजरता है तो उस को पकड़ लिया जाता है । मेरा कहना यह है कि जहां भी इस तरह के एन्कलेव हैं वहां छोटे पलैंग स्टेशन बनाये जायें । ऐसा कर दिया जाय तो मामूली तौर से जनता को परेशानी नहीं होगी । इस के बारे में भी मंत्री महोदय ने लिखा था

''दि मैटर इज ग्रन्डर एग्जामिनेशन''

ग्रब तो उस को भी डेढ़ दो साल हो गये हैं, लेकिन ग्रभी तक उस पर कोई ग्रमल नहीं हुग्रा है ।

हमारे पूराने राज्यों में जो राजस्थान रियासत थी उस में जब रेलवे लाइन बनी तब हेडक्वार्टर बनाने में यह ध्यान रक्खा गया कि डिस्टैंस इस तरह से रक्खे जायें कि यात्री कोर्ट के टाइम पर भ्रौर स्कूल के टाइम पर, यानी दस बजे कैपिटल के पास पहंच जायें। लेकिन ज्यों ही बडा राज्य बना राजस्थान का ग्रौर उस में जयपूर राजधानी बना ग्रौर जोधपुर हाई कोर्टकी जगह बना तब वहां जाने वालों को दिक्कत ग्राने लगी। जब हाई कोर्ट मलवर में था मौर रेकेंय कोर्ट भी था तब जो लोग वहां जाते थे उन को कोई दिक्कत नहीं म्राती थी। लेकिन म्राज जयपुर को दिन में जाने वाली कोई गाड़ी नहीं है। मैंने मंत्री महोदय से निवेदन किया था कि एक छोटी लाइन 159 नम्बर की ग्रलवर ग्रौर बांदीकुई के बीच में चलती है। वह रेलवे लाइन न तो जयपूर की है ग्रौर न हरियाणा की है न ही ग्रलवर की है। मैं ग्रर्ज करना चाहता हूं कि इस लाइन को जयपूर तक एक्स्टैंड कर देना चाहिये जिस से जयपूर के लोगों को वहां पहुंचने में सहलियत हो। वह कोर्टटाइम पर पहुंच जायें ग्रौर **भ**पना काम कर के बापस चले जायें जिस में न तो उन को होटल का खर्च पड़े स्रौर न कोई दूसरी दिक्कत हो ।

मेरी यह छोटी छोटी मांगें हैं जिन को आप को मंजूर कर लेना चाहिये। मुझे खुशी है कि मंत्री महोदय इस पर विचार कर रहे हैं। जब मंत्री महोदय बड़ी बड़ी मांगें मंजूर कर रहे हैं लाखों रुपयों की, तब मैं कहना चाहता हूं कि इस पर बहुत ज्यादा खर्च होने वाला नहीं है। सर्वे के लिये भी रुपया रक्खा गया है इस लिये रेलवे मंत्रालय अलवर और मथुरा के बीच की लाइन को सर्वे के लिये रख ले; खाटहास में छोटा सा रेलवे स्टेशन बनाने की जरूरत है। यदि मन्त्री महोदय इस को मंजूर कर लें तो मैं उन का शुक्रिया अदा करूंगा और इस डिमान्ड का हार्दिक समर्थन करूंगा।

SHRI DATTATRAYA KUNTE (Kolaba): When we are discussing these Demands, we are also discussing railway planning and the Surveys that are being undertaken. If we look at the railway map of India, we will find that there is no rail link between Bombay and Mangalore. This is even after the railways have been in this country for the lest 116 years.

SHRI S. KANDAPPAN (Mettur): They do not want to spoil the scenic beauty!

SHRI DATTATRAYA KUNTE: That is very good!

The reason why I am asking for this link is that at present people who have to carry their goods or travel from Bombay to Kerala, Tamil Nadu, western Mysore or parts of Maharashtra have to make use of the bus service or go via Arkonam, which means unnecessary extra cost. In each of the three Five Year Plans, we have been spending about Rs. 5,000 crores on railway development. I am really surprised that still the

Railway Ministry has not thought of constructing a railway line between Bombay and Mangalore.

If this link is constructed, what are the gains?

have three We navai stations: Bombay, Marmagoa and Cochin; they are also big ports. If they are not linked by railway a number of diffi-Then there are two culties arise. intermediated ports coming up; Mangalore and Ratnagiri. lf you look in India, Marmagoa. at shipping Bombay and Visakapatnam are three ports which can receive vessels of the highest tonnage. Ships have to lay anchor for a number of days because no berths are available in ports. If those three major ports and two minor ports are linked gether, it will be possible to divert ships and thus save money on demurrage. Kerala produces rubber and coffee for exports and they could be sent to other parts of the country. There is plenty of mineral also. Goa is a major port; it is exporting iron Plenty of bauxite is available. Government had been promising for the last so many years that aluminiium industry is coming up in Ratnagiri; it might fructify by 1974. This part of the country is suffering because no railway transport is available. The Railway Board are undertaking a survey to find one more route from Thal Ghat to Bhor ghats, between Nasik and Poona across the Western Ghats. They find the present lines Bombay-Nas.k and Bombay-Poona are overworked. Because the southern side traffic goes via Poona and caters to Kerala, Western Mysore and Western Tamil Nadu. Therefore, instead of spending Rs. 50 crores on a new line between Thal Ghat and Bhor ghat, Nasik and Poona if they survey the railway link which I am suggesting, they would have helped in the defence of the country and industrialisation of the country and also enable the mineral wealth that is being exported to be utilised better. Therefore, I am taking this opportunity to bring this matter to the notice

[Shri Dallatraya Kunte.] this House and the Railway Administration and through you to the notice of the Minister concerned.

भी द्वा॰ ना॰ तिवारी (गोपालगंज): सभावति महोदय, नार्थ वैस्टर्न रेलवे में डिवी-जनल सिस्टम लागू हुआ है। जिस समय डिवीजनल सिस्टम लाग किया जा रहा था उस समय मैं एक डेपूटेशन ले कर रेलवे मिनिस्टर के यहां गया था। उन्होंने कहा था कि वह सोनपुर से शिफ्ट कर के समस्तीपुर में रेलवे हैडक्वार्टर बना रहे हैं, लेकिन सोनपूर को भी स्वाली नहीं रहने दिया जायगा । वहां कुछ म्रोर काम होगा । साथ ही रेलवे विका सिस्टम पर वेटर कंट्रोल आयेगा । लेकिन छः महीने के बाद हम देख़ रहे हैं कि समस्तीपुर को डिवीजनल हैंडक्वार्टस रखने से जो रेलवे वर्किंग सिस्टम है वह बहुत ही दुखदायक है। ग्राज रेलें उन्नीस-उन्नीस घंटे लेट चल रही हैं। कल ही ग्रक्षम मेल 19 घंटे लेट ऋगया। पांच, छ: ग्रौर ग्राठ घंटे लेट हो जाना तो साधारग बात है।

एक माननीम सदस्य : वारिश की वजह से लाइन टूट गई होंगी उस की वजह से लेट ग्राई होंगी।

श्री द्वा॰ ना॰ तिवारी: ग्रगर ऐसी बात है कि समस्तीपुर को डिबीजनल हैंड-क्वाटंर रखने से हम ठीक से कंट्रोल नहीं कर सकते हैं तो रेलबे मंत्री को सोचना चाहिये कि इस के लिए क्या करें। किसी जिद पर ग्रड़ कर कि ग्रमुक स्थान पर ही कोई बीज रहे, ग्रमुक स्थान पर न रहें उन को कोई बात नहीं कहनी चाहिये। यह बात उन को भूल जानी चाहिये ग्रौर जिस तरीके से वर्किंग सिस्टम ठीक से चल सके वह करना चाहिये। जो उन के कंट्रोल सिस्टम हैं यदि मैं छपरा से पूछूं सौनपुर से पूछूं, कहीं से पूछूं तो मालूम होता है कि कंट्रोल ग्राउट ग्राफ ग्राउंर है। पता ही नहीं लगता है कि गाडी कितनी लेट हैं ग्रौर समय पर भी ग्रा

रही है या नहीं म्रा रही है। पांच-पांच भीर छ:-छ: घंटे गाड़ियां लेट चलती हैं। मैंने कल की बात भाग को बता ही दी है। भ्रसम मेल उन्नीस घंटे लेट म्राई थी। लोग बैंठे रह जाते हैं। कितने विका भ्रावर्स लास्ट होते हैं, इस का कोई ठिकाना नहीं।

समस्तीपुर इतनी छोटी जगह है कि वहां पर स्टाफ के रहने के लिए जगह नहीं है ग्रौर न डिविजिनल ग्राफिस के सुविधाजनक काम करने के लिए कोई स्थान है। सोनपुर में मकानात खाली पड़े हुए हैं और उनमें रह ने वाला कोई नहीं है। ग्रब तो यहां तक किया जा रहा है कि सोनपूर में जो स्टाफ क्वाटर हैं उनके जंगलों ग्रौर चौखटों को निकाला जारहा है। इस पर भी श्राप खर्च कर रहे हैं श्रीर दसरी तरफ भी मकान बनाने के लिये खर्च कर रहे हैं। जहांभी जो चीज बनी हई है उसको आप काम में नहीं ला रहे है और दूसरी जगह ग्राप खर्च बढ़ा रहे हैं। समझ में नहीं ग्राता कि यह क्या है भीर क्यों ऐसा हो रहा है। ग्रगर ग्रापको सोनपुर से डिविजनल ग्राफिस को हटाना ही था तो आप इसको मुजफफर-पूर ला सकते थे ताकि सोनपूर में रहकर एम्पलायी लोग डिविजिनल ग्राफिस में ग्रा सकते ।

एक जगह से दूसरी जगह श्राफिस करने से स्टाफ जो सरपलस हो गया है, वह स्टाफ क्या काम करता है कुछ पता नहीं है। रिट्रैंचमैंट आप करते नहीं क्योंकि अगर आप करेंगे तो हंगामा होगा और लोग बिना काम के ही तनस्काह ले रहे है।

मैं एक ग्रौचिस्य की बात मी उठाना चाहता हूं। ग्रसम का जो इलाका है वहां तीन-तीन डिविजनल हैडक्वाटर्स हैं लेकिन बिहार के हिस्से में जहां का माइलेज ग्रसम के माइलेज से किसी भी तरह कम नहीं है, एक ही डिवि-जनल ग्राफिस है उसके कुछ हिस्से को काटकर ग्रापने उत्तर प्रदेश के बनारस में डाल दिया है भीर कुछ काटकर ग्रसम में दे दिया है। यह बिहार के साथ ग्रन्थाय हुग्रा है। इस पर ग्रापको घ्यान देना चाहिए। घर का ग्रादमी कोई मालिक हो तो उसको ग्रपने घर को ही तबाह नहीं करना चाहिए। डा॰ राम सुभग सिंह बिहार के हैं। हम नहीं कहते हैं कि बिहार को वह दूसरों से ग्राधिक दें। लेकिन इतना मैं जरूर कहूंगा कि बिहार को तबाह तो न करें, उसके टूकेट न करें। वहां दो डिविजनल ग्राफिस होने चाहिये।

डिविजनल ग्राफिस समस्तीपुर में ग्रापने दिया है, सोनपुर में नहीं देते है तो छपरा में ही दूसरा ग्राप दे सकते है। ग्रगर ग्रापने ऐसा किया तब ग्राप देखेंगें कि काम भी ग्रच्छा होगा कंट्रोल भी ग्रच्छा होगा। ग्रीर ग्रापको लाभ भी होगा। नहीं तो जितने मकानात हैं, जितनी पुरानी चीजें हैं, वे बेकाम ही ण्ड़ी रह जायेंगी ग्रीर ग्रापका सिस्टम ग्रच्छी तरह से वर्क नहीं कर सकेगा।

MR. CHAIRMAN: We have exhausted the time allotted to this particular item. I have received many chits from Members who want to speak. (Interruption) Just listen to me. The same item of the railways is coming next on which all of you can speak. Many Members from several parties have spoken so far.

SHRI S. KANDAPPAN: Not from my group.

MR. CHAIRMAN: On the next item you may speak.

SHRIS. KANDAPPAN: I would prefer to speak on the supplementary demands; not on the next item.

MR. CHAIRMAN: From the DMK party, Shri Krishnamoorthi has spoken yesterday, on the supplementary demands. This is what I want to tell you. I do not mind giving you time but not on this item. We have to finish this item. When I take up the next item which is also on the railways, you will be allowed to speak,

श्री रामावतार ज्ञास्त्री (पटना) : जो दल बच गए हैं, उनको तो जरूर इस पर मौका मिलना चाहिये। सी पी ब्राई का नाम हमने देखा है।

MR. CHAIRMAN: The time allotted to this item by the Business Advisory Committee was one hour. The Committee is composed of Members from all groups, On the next item, I shall let you all speak.

SHRI J. M. BISWAS: Nobody has spoken from the CPI: not even one Member from that group.

SHRI J. M. BISWAS: You are allowing everybody to speak, but you have not called anyone from our party.

श्री महम्मद इस्माइल (वैरकपुर) : मेरी पार्टी की तरफ से कोई नहीं बोला है। हम को भी मौका मिलना चाहिय।

श्रो रामावतार शास्त्री: स्रभी एक घंटापूरा नहीं हम्राहै। स्रभी समय बाकी है।

SHRI INDRAJIT GUPTA (Alipore): No representative from the CPI, CPI (M) and the SSP has spoken so far.

SHRI ABDUL GHANI DAR (Gurgaon): I have also not spoken.

श्री य० ला० बारूपाल (गंगानगर) : मझे भी थोड़ा सा समय दिया जाना चाहिये।

MR. CHAIRMAN: Many Members from the Congres have spoken already. So, I cannot allow him now.

श्री रामजी बास (ग्रकवरपुर): मैं अपनी पार्टी का एक मात्र सदस्य हूं और एक ग्रुप में बंधा हुआ हूं। मैं स्वामस्वाह नहीं बोलता हूं। इस वास्ते आपकी निगाह इधर भी जानी चाहिये। मुझे चाहेदो मिनट दें लेकिन जरूर समय दें। MR. CHAIRMAN: I shall give him five minutes, but on the next item. Let us finish this item now.

Only two parties have not spoken yet, the Communist Party and the Communist (Marxist) Party. The name here before me first is that of Shri Ramavatar Shastri . . .

SHRI J. M. BISWAS: I shall be speaking on behalf of my party.

SHRI B. K. DASCHOWDHURI (Cooch-Behar): I want to make a submission . . .

SHRI JAIPAL SINGH (Khunti): I know, Sir, that you have called Shri J. M. Biswas, but I am raising something else. I have been a Member of the Busines Advisory Committee for many more years than many Members here. The convention that we have developed here to my mind is unparliamentary. I shall tell you why. We go by number by number, and say that the majority on side must get more time than Members on this side, and we must get less time. The whole fact is that everything is decided in their party and the Treasury Benches are there to defend themselves. What is more important in Parliament is that the views of the Opposition should be heard. Hon. Members like my hon. Rohtak, Shri Randhir friend from Singh talk one way but votes the other way. The same is the case with my hon. friend opposite. That has no meaning. So, please protect the Opposition. We want that Parliament has to hear the Opposition point of view.

MR. CHAIRMAN: That is a very good suggestion, and we shall take it up at the Business Advisory Committee meeting.

SHPI KANWAR LAL GUPTA: I want to know whether Shri Jaipal Singli has resigned from the Congress and joined the Opposition Party?

SHRI JAIPAL SINGH: That is none of his business.

SHRI KANWAR LAL GUPTA: We are entitled to know because he is sitting on the Opposition side.

SHRI JAIPAL SINGH: It does not matter whether I am here or there.

SHRI S. KANDAPPAN: He is representing the whole House.

SHRI J. M. BISWAS: While taking part in the discussion on the Supplementary Demands for Grants relating to the Railways, I have to submit some points.

The first thing that I would like to submit is that I am in favour of expansion of the railways. The railways should be expanded. That was what I submitted in the course of my speech on the Railway Budget But I am also. disheartened after seeing particularly the way of planning and supervision. As I had said earlier, our Ministers consider it their business to poke theor nose in all affairs barring the railways. They know everything else but they do not know what is the railway system. The Cabinet Minister in charge of railways went to see the site of the accident at Varanasi, and there he was shown some screws, bolts and nuts by some officers, and he came forward with the statement before Parliament which was far from the truth, namely that it was a case of sabotage.

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): That has been proved.

SHRI J. M. BISWAS: Then. have heard about the devastating accident in Orissa. I would rather call the hon. Minister of Railways an accident Minister. From the day he took over the railway portfolio, the accidents have started and people have been killed. It is a very shameful the accident in thing. Regarding Orissa, the finding that has been given by the preliminary committee is that the cabin lever man was responsible; but there was something behind it. The entire system that of working in division was changed by the divisional

not come to That has tendent. light. You know, Sir, that the railways are working under some system of working. There are absolute block systems; there is the automatic block system and a few other systems of working are there, but Khurda divisional superintendent, Road made a trial and he introduced a new system of working, as a result of which that devastating accident in Orissa took place. I am not going to discuss all those things here now. My point is only to emphasise how the Railway Ministry is functioning in an unplanned way. They will give us a thousand and one promises but they will not do anything.

The hon. Minister of State in the Ministry of Railways, Shri Parimal Ghosh, assured the West Bengal Government that the Central Government were going to participate in the Westinghouse Saxby Farmer affairs, but after he had given it in writing and that Minister came here, it was changed by the Cabinet Minister in charge of railways; there is no unanimity among them, and they have no planning and they have no common approaches. So, the promises that are being made by the Ministers are not being maintained or kept up fore, you can very well understand the painful show that the railways are giving before the country.

I would now like to point out few examples where construction was started and planning had been done for that purpose, and crores of rupees had been spent but finally it had to be abandoned. I would mention the case of greater Siliguri, for instance. A plan was made to have a divisional headquarters at New Jalpaiguri; land was acquired; crores of rupees were spent. The people of that place had submitted joint petitions repeatedly, and the representatives of the people had also submited joint petitions, and they have pointed out that crores of rupees had already been spent in the Greater Siliguri by the railway authorities on construction of service buildings, residential quarters, hospitals, institutes schools etc.; even the building for the divisional headquarters was constructed. After having spent all the money, one fine morning they came to the conclusion that it would be more efficient if it was located elsewhere and therefore, they changed it. What would be the fate of the money spent? Will the Minister be taken to task by the Lok Sabha for that? Crores of rupees have been wasted in this way by spending money on this construction work and subsequently abandoning that work.

Only the other day, a beautiful building was constructed at Adityapur Railway station on the S.E. Railway. But one fine morning it was found that everything had been dismantled. Why? It happened because the planning was wrong. The lines should have been diverted to some other place. So, crores of rupees were spent and wasted. But nothing happened to Dr. Ram Subhag Singh or to Shri Parimal Ghosh or Shri R. L. Chaturvedi

MR. CHAIRMAN: The hon. Member should try to conclude now.

SHRI J. M. BISWAS: I am the only speaker from my party, and I have still some more time left. I am the only spokesman from my party. Give me at least two or three more minutes.

I want to narrate another example of the inhuman attitude of the Railway Minister for the information of the House. You will all remember that 12 casual labour were run over by a train some days back. On that very day a big feast or dinner was given to the Syndicate members and journalists in the Rail Bhavan by spending a huge amount. It was done on the 10th of this month. They are so shameless and so heartless that they were feeding and feasting when some railway employees were killed.

As we all know, many railway employees took part in the 19th Septem-

[Shri J. M. Biswas]

ber strike. Even though from time to time government announce their policy of further liberalisation of their disciplinary action against those employees who have taken part in the strike, it is not implemented in the railways. Quite a number of railway employees, exceeding 1,000 are still unemployed, under suspension and a few thousands have their service broken.

Because of all this I am quite convinced that the Railway Minister is quite incompetent. he does not know anything about the functioning of the railways and that he should be driven out of the Ministry. Though he pokes his nose into everything, he does not know either the history of the railways or the way in which it is functioning.

Take the NF Railways in Assam. An assurance was given during the Faridabad session of the Congress by Dr. Ram Subhag Singh that there will be three divisions in Assam-Rangia, Lumdig and Tinsukia. Even though assurance after assurance has been given in this respect, it has not been honoured. Another assurance was about the extension of the broadgauge line from Jogighopa to Tinsukia by constructing a bridge over the river Brahmaputra. It is yet to be implemented. As I said in the beginning, I am in favour of expansion of railway lines in a planned and scientific manner. I hope these suggestions will be considered by the railways.

Finally, it is repeatedly announced on the floor of the House that labour co-operatives will be given all facilities to work in the railways. In spite of that assurance, I am sorry to say that in Bilaspur Division of the South Eastern Railways the contract work earlier awarded to cooperative was given to a private contractor, because the contractor could influence the Railway Ministry. Unless the officials and Ministers who are responsible for such corrupt practices are sacked,

there is no possibility of the development of Indian railways.

श्री मृहस्मद इस्माइल (बैरकपुर) : सभापित महोदय, मुझे कुछ ज्यादा नहीं कहना है, क्योंकि हमारे कहने के बावजूद रेलवे मिनिस्टर या रेलवे विभाग की तरफ़ से कोई काम नहीं किया जाता है।

पश्चिमी बंगाल में सक्क लर रेलवे की बात कई बरसों से सुनी जा रही है। कई मर्सबा उसका सरवे भी हुआ है, जिस पर लाखों रुपये खर्च हो चुके हैं। इतने अरसे और इतना खर्च करने के बाद अब रेलवे के मिनिस्टर आफ स्टेट, श्री परिमल घोष, ने एलान किया है कि यह काम किया जायेगा और आदमी रिकूट किये जायेंगे, लेकिन वे श्रादमी वंगाल में रिकूट नहीं किये जायेंगे, बल्कि डिपार्ट-मेंट की तरफ से लोगों को रिकूट कर के वहां भेजा जायेगा। इस से वहां के लोगों में और मी शक हो रहा है और उन्हें इस बात का भरोसा नहीं है कि यह काम पूरा होगा।

रेलवेज की तरफ से बंगाल में खासतौर से बहुत श्रन्याय हो रहा है। श्राप जानते हैं कि बनगांव लाइन का सम्बन्ध पाकिस्तान के बार्डर से है। लाखों डिस्प्लेस्ड पर्सन्ज उसके श्रास-पास स्हते हैं: वह एक सिंगल लाइन है, जिस की वजह से लोगों को बहुत मुसीबत श्रीर तक्लीफ़ का सामना करना पड़ता है। पैसेंजर्ज एसोसियेशन श्रीर श्राम पब्लिक की तरफ़ से कई रिप्रेजेंटेशन दिये गये हैं कि उस लाइन को डबल कर दिया जाये, लेकिन उसकी तरफ़ कोई खयाल नहीं किया गया है। इस वजह से रेलवे मिनिस्ट्री के जिलाफ़ बंगाल की जनता में बहुत गुस्से ग्रीर नाराजगी की फीलिंग है।

दमदम से बसीरहाट जो सिगल लाइन जाती है, उसको भी डबल लाइन कर देना चाहिये। मालता से बालुरघाट तक की लाइन का बहुत ग्ररसे से सरवे हो चुका है, लेकिन वहां पर ग्रभी तक लाइन नहीं बनाई गईं है। वह पाकिस्तान के बार्डर पर है। वहां पर चीजों के दाम सब से ज्यादा हैं क्योंकि ट्कों से ले जाना पड़ता है, लोगों को उस के ज्यादा पैसे देने पड़ते हैं और वड़ी मुश्किल लोगों को होती है। सैंकड़ों मर्त्तबे नुमा-इन्दगी की गई है, रेप्रैजेन्टेशन किया गया है. मगर आज तक उसका कोई भी निर्णय नहीं हुआ कि आखिर उस का क्या होगा; इसके बाद मझे एक ग्रीर बात कहनी है। नवापाडा एक जगह है दमदम के करीब, वहां पर एक हाल्टिंग स्टेशन के लिए रेलवे डिपार्टमेंट ने एन्क्वायरी की, सब कुछ किया। कितनी इनकम होगी यह भी नाल्म किया । 25 हजार रुपये का मुनाफा उससे होगा, ब्रामदनी उन की बढ़ेगी, यह सब मालुम करने के बाद वहां पर ग्राज तक फ्लैंग स्टेशन भी नहां बना। वहां 32 कारखाने हैं जो स्टेशन न होने से ठीक तरह से चल नहीं पा रहे हैं ऐसी मश्किल में लोग हैं कि उन को काफी घूम कर के स्राना पडता है । मिडिल क्लास एम्प्लाईज को बहुत तकलीफ है। उन को बहुत पैदल चलना पडता है ग्रीर ग्रपनी तनस्वाह का एक बड़ा हिस्सा जाने भ्राने में खर्च करना पड़ता है। मैं ने भी उस इलाके को विजिट किया था। में वहां गया था वहां पर वैगन ब्रेकर्स का अर्ड्डाहै स्टेशन होने से वह उन का ग्रह्डा बन्द हो जायेगा । इसलिए उन की तरफ से यह कोशिश होती है कि यहां स्टेशन न होने पाए और उनकी बात यह लोग सूनते हैं। इसीलिए स्टेशन वहां नहीं हो पाया है। मैं मिनिस्टर साहब से कहंगा कि ग्रगर उन को यकीन न हो नो चलें मेरे साथ। उस इलाके में में रहता हूं मैं बहां की हालत जानता हूं। **ग्राप चल कर पूछिये वहां की जनता से** दिन दहाड़े वहां लूट होती है और लाखों रुपया रेलवे का बरबाद होता है। इस के ऊपर भी मिनिस्टर महोदय ध्यान दें।

इसके बाद एक बात मुझे यह कहनी है पानीहट्टी की एक म्युनिसिपलिटी है जहां लाखों की संख्या में डिसप्लेस्ड परसंस ही रहते 1837 (Ai) LS—11. है म्युनिसिपलिटी ने रिक्वस्ट किया कि रेलवे की जमीन पड़ी हुई है इसे हम को दे दीजिए ताकि वहां मार्केट बनाएं जिसमें लोगों को सस्ते दामों पर चीजें मिलें । लेकिन उन्होंने कहा कि क्योंकि उन का पयुचर प्लान कोई है जिन में वह जमीन काम ग्राएगी। इसलिए वह जमीन नहीं दे सकते । म्यनिसिपलिटी ने कहा कि टम्पोरेरी श्ररेंजमेंट के लिए ही दे दें लेकिन उसके लिए भी तैयार नहीं हए। यह है प्राज रेलवे डिपार्टमेंट की हालत । उलटा डांगा एक स्टेशन है। भ्राप को ताज्जब होगा पहले वहां एक प्लेटफार्म था और तब एक ही बुकिंग म्राफिस रास्ते के ऊपर था। म्राज चार प्लेटफार्म्स हो गए हैं मगर बिकिंग **ग्राफिस वही है। चार चार** प्लेटफार्म्स से गाडियां चलती हैं इतना पापुलेशन बढ़ गया है मगर बुकिंग भ्राफिस तक उस के लिए नहीं बनाया गया ताकि याद्वी टिकट खरीद सकें। होता क्या है कि टिकट नीचे से लेकर भ्रादमी गाडी पकडने को दौड़टे हैं भ्रौर कई म्रादिमयों का इस तरह एक्सीडेंट हो जाता है अक्सर जब वह गाड़ी पकड़ने के लिए दौड़ते हैं तो कट कर मरते हैं। एलेक्ट्रिक ट्रेन है वह पीछे से नेजी से ग्रानी है ग्रौर उन का एक्सीडेंट हो जाता है। हर महीने में एक न एक लाश वहां से जानी है यह है रेलवे मिनिस्ट्री की हालत।

एक चीज मुझे यह कहनी है कि मुझे बहुत श्राण्वयं हुआ हम प्रतिनिधि हैं जनता के, वहां कटवां एक स्टेशन हैं दिन दहाड़े वहां से चोरी होनी है डकैनी होती है खुले श्राम श्राफिसर यह करते हैं स्टेशन मास्टर करते हैं हमने जनरल मैंनेजर से जाकर कहा कि देखिए वहां पर स्टेशन मास्टर जी० श्रार०पी० से मिल कर इस तरह चोरियां कराते हैं वहां श्राम के नीन वैगन्स आए थे एक को खराब डिक्लेयर कर दिया जिस के लिए दस हजार रपये रेलवे का नुकसान हो गया क्लेम देने में। उस की एन्क्वायरी हो रही थी वह दबा दी गई। मैं यहां वैगन का नम्बर दे सकता हूं

[श्री मुहम्मद ूँ इस्माइल]

भीर तारीख भी मेरे पास है जो मैं मेन्शन कर सकता हं। एक दिन मैं ने मेन्शन किया था हाउस में तो डा० राम सुभग सिंह ने कहा था कि इस की एन्क्वायरी करेंगे। ननीजा क्या हम्रा कि उस स्टेशन मास्टर को टांसफर किया गया है और उसके साथ यनियन के श्रसि-स्टेंट सेकेटरी श्रीर श्रागेंनाइजिंग सेकेटरी जो हैं उन को भी टांसफर कर दिया गया है यह उन को उसका फल मिला । कोई एन्क्वायरी उस की नहीं हुई। मैं परसनली जनरल मैनेजर से मिला था । मैं ने उन्हें सारी बानें बताने की कोशिश की एन्क्वायरी कराने के लिए रिक्वेस्ट की कि यह सीरियस मामला है। जनरल मैनेजर ने ऐसे भ्राफिसर्स को भेजा जो जाकर वहां नाम पूछते हैं कि एम० पी० को किस ने बलाया ? नाम बताओ । यह हालत है । जनरल मैनेजर से मैं ने कितनी ही बानें बताई लेकिन नतीजा कुछ नहीं हुआ। वह वैगन नम्बर श्रगर श्राप इजाजत दें तो मैं उस कागज को टेबल पर रखना चाहता हूं 10 हजार उस के लिए डमेज देना पड़ा है। उस म्राफिसर की टांसफर कर दिया गया बचाने के लिए लेकिन दस हजार रुपये नो देना पड़ेगा रेलवे के खजाने से । उसके लिए भाप यहां कहेंगे कि सप्ली-मेंन्ट्री बजट ग्रान्ट करिए मगर हो क्या रहा है। इस की तरफ श्राप का ध्यान नहीं है। नो मैं श्राप की इजाजत चाहता हूं इसे यहां पेश करने के लिए

सभापति महोद५ : यह पेश करने की क्या बात है ?

श्रो मृहम्मद इस्माइल : नो फिर मुझे नम्बर श्रोर तारीख मेन्शन करने दीजिए।

सभापति महोंदय : नहीं श्रव मैं नहीं एलाऊ करता ।

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI PARIMAL GHOSH): Mr.

Chairman Sir, while presenting the Supplementary Demands for Grants.

SHRI DEVEN SEN (Asansol): What about SSP's time?

MR. CHAIRMAN: We are coming to the same item again.

SHRI B. K. DASCHOWDHURY: May I submit one thing? Will it not be better if we take both the items together? Let the discussion be over on them and then let the Minister reply.

MR. CHAIRMAN: We cannot pass on to the next item before disposing of the first one.

SHRI PARIMAL GHOSH: While presenting the Supplementary Demands for Grants for 1969-70, I have already explained about these Demands totalling about Rs. 13,000 divided into three items out of which Rs. 8000 is for recoupment of an advance taken from the Contingency Fund of India for certain works payment which had to be made last year but could not be foreseen at the time of submitting the Supplementary Demands.

Regarding other two items, as explained yesterday, one is about the survey work that we intend to take up so that we can avail of the working season and these surveys are (i) survey for a third line from Kalyan to a suitable point on the Dhond-Manmad Section B.G., on the Central Railway; (ii) survey for the conversion from M.G., to B.G. of the Bhatni-Barauni Section, on the North-eastern Railway; (iii) Engineering and Traffic Survey for a new rail link from Dharmanagar to Agartala on Northeast Frontier Railway and (iv) Engineering-cum-Traffic survey doubling the Nagda-Lakheri Section on the Western Railway.

Sir, in the course of the discussion, many hon. Members who have taken part in it have raised certain other points also. The main points made are regarding taking up of lines.

conversion of some lines from M. G. to B. G. lines and some of the ameenities in particular stations and some other things.

So far as the question of conversion from M. G. to B. G. lines is concerned, as I have already stated at the time of the Budget, we have already taken up a tentative perspective plan for 10 years in order that we can take up a number of M. G. lines for conversion to B. G. lines so that a through traffic could be maintained from one end of the country to another. Keeping in view that perspective plan, we have already included in our Fourth Plan conversion of certain lines from metre gauge to broad gauge, the details of which we have already given in the Budget.

Regarding construction lines, many hon, members have given certain suggestions regarding taking up of new lines in certain areas where the railway lines are adequate or where the railway lines are not giving proper service to the area concerned. I would like mention here-probably, the hon. members are aware of this factthat the total sum allotted for new lines in the Fourth Plan period only to the tune of about Rs. crores; out of that, Rs. 56 crores have to be spent for some of the works undertaken already which have spilled over to the Fourth Plan; out of that sum also we have to spend Rs. 4 crores and odd, as Mr. Kapoor has already mentioned, on Barrage line; we have already taken up that work so that the construction of the line could be completed within the period that the Barrage is completed, and for that, specific allotment has been made and out the money that has been indicated for the Fourth Plan, this has already been allotted for that purpose.

I will come to some of the specific points that have been mentioned by some hon members. Mr. Kapoor has mentioned that I had made a state-

ment while I was at Katihar that the conversion of the line. Katihar, from metre gauge to broad gauge would not be taken up consideration for inclusion în Fourth Plan. I do not know in which paper this has come. Even if this has come, it is wrong; that correct. What I have said is that we have already taken up the survey work for the conversion of this line, Barauni-Katihar, and this line has already been included in our perspective plan for conversion of metre gauge into broad gauge. The survey work is now in progress. Whether this line could be taken up and what time it could be given for construction, can only be ascertained after we have finally examined the survey report.

Some other lines also have been mentioned by hon. members—Tinnevelli-Trivandrum, Cuttack-Paradeep and some other lines.....

SHRI R. K. BIRLA (Jhunjhunu): What about Rajasthan?

SHRI PARIMAL GHOSH: I will come to that

Regarding Cuttack-Paradeep, the hon. Member may be knowing, we have already sanctioned the land for the construction of the line the works programme has been cluded. We have given our indent to the State Government for necessary acquisition of the land. Uptill now, the State Government have given us land only to the extent of 40 or 43 kilometres. We need another 40 or 45 kilometres. The earthwork has already been taken The construction of the bridges has already been taken up and the completion of the work has been planned that it could be completed along with the port work and some of the work that would be necessary along with the completion of So, there is no delay on our part and the work is progressing according to schedule.

SHRI RANDHIR SINGH (Rohtak): What about restoration of the Rohtak-Panipat line?

SHRI PARIMAL GHOSH: Regarding Talcher-Bimalgarh, I have already mentioned . . .

MR. CHAIRMAN: If members keep on interruption, asking what about Rajasthan, what about Haryana and all that, there will be no end. He is replying to the points that have been made. Therefore, for every member to get up and ask as to what about this line or what about that line, is not correct. The members can rise on a point of order or for explanation. They should take the permission of the Chair before they say anything.

SHRI RANDHIR SINGH: What is the harm if we put a question about our constituency?

With your permission I have asked. Now you allow me.

MR. CHAIRMAN: You cannot ask without the permission of the Chair and that too only on a point of order.

SHRI RANDHIR SINGH. With the permission of the Chair I am asking. What is the harm if you allow me? So many things have been put. I would like the Minister to let me know in respect of the restoration of the line from Rohtak to Panipat. (Interruptions).

SHRI R. K. BIRLA: With due respect to you, you have just now allowed my friend to put a question. My question is a very important one. There is the Khetri mining project, a public undertaking, involving crores and crores of rupees. We are importing copper worth crores and crores of rupees. But Khetri has not been put on the railway map uptill

now. I do not know what is going to happen to this public project. I would like the Minister to enlighten on this point. Why not you have a railway station at Khetri whereby the public undertaking will be benefited.

SHRI PARIMAL GHOSH: In the course of yesterday's discussion Shri Biswas has also raised the point rather he was a bit agitated on some of the points. I do not know the facts and other things.

With regard to Talcher-Bimlagarh line we have already taken up the survey work. The money has been sanctioned and the work will be taken soon and the construction of the work can only be considered after we get the survey report.

He has mentioned the divisional scheme of Jalpaiguri. In the present context the Divisional scheme at Jalpaiguri in the NF Railway has not been taken into consideration. main point here I would like stress is that after all the divisional scheme is a matter which concerns only the railway administration and it is purely for administrative and operational purposes that we fix the Division. It has got nothing to do with a particular State or a particular region. So it has nothing to do with the number of mileage that falls in a particular territory. It is purely a matter for operational purposes. That is why a particular location, whether it would be 'X' or 'Y' has no meaning so far as divisional scheme is concerned.

SHRI DHIRESWAR KALITA (Gauhati): What about Faridabad?

SHRI PARIMAL GHOSH: Regarding Faridabad I do not know anything. What transpired at Faridabad or elsewhere I am not interested.

SHRI DHIRESWAR KALITA: On a point of order, Sir.

SHRI PARIMAL GHOSH: Let me complete my speech.

SHRI DHIRESWAR KALITA: Dr. Ram Subhag Singh said outside this House at Faridabad Congress when the House was in session that in Assam there will be three Divisions—one at Tinsukia, another at Lumding and the third at Rangyiya. He also gave a public statement in the Press. Now he has backed out. Mr. Biswas also referred to this. This point must be answered by Dr. Ram Subhag Singh.

MR. CHAIRMAN: It is no point of order.

SHRI J. M. BISWAS: I did not criticise his selection of the place for the Divisional Headquarters, My point is: you acquired land. constructed college, schools, institutions and divisional office buildings and spent erores of rupees with view to а construct the Divisional Headquarters at New Jalpaiguri. But subsequently you abandoned that and crores of rupees were wasted. Can he deny it?

MR. CHAIRMAN: There is no point of order.

SHRI PARIMAL GHOSH: It is a fact that we have developed that area not with the object of setting up a division there but we have taken up the broad gauge line from Joggigoppa because from operational point of view certain development has to take place and that has taken place and nothing has been abandoned and no money is wasted.

The second point is this. He raised about the staff matters in the S. E. railway. It is well known and the House is aware that we are very vigilant in this matter. We have taken action according to the advice of the Home Ministry and we have even gone beyond even what is stated

by the Home Ministry and we have already taken up the matter and certain matters are being reviewed and there are certain matters in courts and final decisions are pending in the courts and after these are released from court these will be considered.

Regarding the amenities and other things the Convention Committee report \$\sigma_{\text{S}}\$ already there and we have already allotted Rs. 4 crores for the development of stations and for amenities in particular stations and for amenities we have users committee and these matters are discussed in the committees and they fix up priorities; on the basis of that amenities are provided for. Katihar comes under that Amenities committee. If they find that it is necessary that some further work is necessary at Katihar it will be taken up.

Regarding the new construction and other things, as I have said many of the lines could not be taken up because of paucity of resources and allotment of funds and with the meagre. sum left with us there is no other way, but to fix up some priority in respect of these new lines.

Regarding extension of railway line from Joggigoppa to Tinsukia it is well known to the hon Member that we have even gone to the extent of asking university professors of Assam University so that they can taken up survey work and necessary things could be done.

AN HON. MEMBER: This is avoiding responsibility.

SHRI PARIMAL GHOSH: If something is done by the Railway and it is not accepted then we are called bureaucratic administration and attained that and that is why we have left it to the people of Assam. Let them make the survey. Let them go into it, and submit it to the Railways. If any justification is there we will certainly go into it.

[Shri Parimal Ghosh]

About circular railway some money is allocated; administrative officers have been appointed. We have taken up the work. Construction of the work will be taken up as soon as final surveys are completed. It is difficult to say when it will be over. We are already on the job. As soon as final locations are found out, it will be completed and it will be completed within the fourth plan period.

SHRI J. M. BISWAS: 11 casual labourers were run over by a train on the 10th August last at Kurda Road Division. But these ministers arranged a dinner on that very night in the Railway Board office where Syndicate people were also invited. Can he deny?

SHRI PARIMAL GHOSH: There is no such thing. It i_S just his imagination.

SHRI J. M. BISWAS: The second point is about the Labour contract Co-operative Society, Bilaspur. They were awarded a contract work. Subsequently, although it was announced on the floor of the House repeatedly that labour co-operative societies would be encouraged, the work awarded was taken away and given to a private contractor, Shukla. What is the reason for this? Let them come out with the reply and say whether it has been done or not. Let him be truthful before the House.

The third point is about Saxby-Farmer. These are allegations I have made. I have said that there is corruption. Let them disprove it.

MR. CHAIRMAN: There is no good making allegations like this.

SHRI PARIMAL GHOSH: I would say it is the declared policy of the Railways, wherever labour co-operatives have been found suitable for undertaking any work, to give first preference to them, even without

calling for tenders. This is the practice we are following. If he mentions a particular case, I am not in a position to give details.

SHRI J. M. BISWAS: Can a Minister say something incorrect, a lie, before the House?

MR. CHAIRMAN: This is not proper.

SHRI J. M. BISWAS: Then we shall have to demand a division.

श्री मृहम्मद इस्माइल : मैंने इनसे पूछा था कि नवापाड़ा हाल्टिंग स्टेशन की इंक्वायरी होने के बावजूद वह क्यों नहीं हुग्रा?

SHRI PARIMAL KHOSH: About the halting station mentioned by the hon. Member, I will certainly look into it and examine it.

श्री मीठालाल मीना : राजस्थान में धोलपुर से गंगापुर सिटी के लिए जो योजना है उसको ग्रापने स्वीकार कर लिया है लेकिन ग्रमी तक कोई सर्व नहीं करवाया, उसकी क्या स्थिति है ? ग्रीर सवाई भाधोपुर से जयपुर तक छोटी लाइन को बड़ी लाइन में कन्वर्ट करने के लिए जो योजना थी उसके बारे में भी कोई जान कारी नी दी।

श्री सरज् पाण्डेय (गाजीपुर): रेलवे मिनिस्टर से मेरा प्रश्न यह है कि उत्तर प्रदेश के दो मिनिस्टर, श्री शांति प्रसन्न शर्मा ग्रीर कृष्णानन्द राय रेलव मिनिस्टर से मिले थे तो ग्रापने कहा था कि छोटी लाइन को बड़ी लाइन में परिवर्तित करने की योजना विचाराधीन है। मैं जानना चाहता हूं कि यह बात सही है या गलत है?

MR. CHAIRMAN: This is not question hour.

SHRI PARIMAL GHOSH: Regarding conversion of narrow gauge and metre gauge lines which are uneconomic into broad gauge lines, we have already set up a Committee

under the chairmanship of my colleague, Shri Chaturvedi. They are going into the details and a_S soon as their report is received, we will examine it and take necessary action.

SHRI DHIRESWAR KALITA:
What about the commitment made at
Faridabad? Dr. Ram Subhag Singh
has to reply. Let him say yes or no.

MR. CHAIRMAN: I have disallow-ed it

SHRI J. M. BISWAS: He has brought an allegation in respect of a commitment made by the Minister in Faridabad. He should reply yes or no.

MR. CHAIRMAN: This is not parliamentary behaviour; this is behaving as if one is in the streets. This is not right.

SHRI J. M. BISWAS: You are very kind to members. What is the harm if you ask him to reply?

MR. CHAIRMAN: This is the budget not question hour. We have to get it passed.

I shall now put all the cut motions to the vote of the House.

All the cut motions were put and negatived

श्री मो**ठालाल** भोना : मैं कटौती का प्रस्ताव श्रवग से रखता हूं श्रगर मंत्री जी मेरी बात का जबाब नहीं देते।

MR. CHAIRMAN: The question is:

"That the respective supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of the

following demands entered in the second column thereof—

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Demands Nos. 2 and 15."

The motion was adopted.

[The motions for Demands for Grants which were adopted by the Lok Sabha, are reproduced below—Ed.]

DEMAND No. 2—MISCELLANEOUS EXPENDITURE

"That a Supplementary sum not exceeding Rs. 4,000 be granted to the President to dafray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Miscellaneous Expenditure'."

DEMAND NO. 15—OPEN LINE WORNS—CAPITAL, DEPRECIATION RESERVE FUND AND DEVELOPMENT FUND

"That a Supplementary sum not exceeding Rs. 1,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Open Line Works—Capital, Depreciation Reserve Fund and Development Fund'."

15.46 hrs.

DEMANDS* FOR EXCESS GRANTS (RAILWAYS), 1967-68

MR. CHAIRMAN: The House will now take up discussion and voting on the Demands for Excess Grants in respect of the Budget (Railways) for 1967-68 for which one hour has been alloted.

DEMAND No. 5—REVENUE—WORKING EXPENSES—REPAIRS AND MAINTENANCE

MR. CHAIRMAN: Motion moved:

"That a sum of Rs. 26,27,331 be granted to the President to make good an excess on the grant in respect of 'Revenue—

^{*}Moved with the recommendation of the Chief Justice discharging the functions of the President.

[Mr. Chairman.]

Working Expenses—Repairs and Maintenance', for the year ended the 31st day of March, 1968."

DEMAND No. 7—REVENUE—WORKING OPERATION (FUEL)

MR. CHAIRMAN: Motion moved:

"That a sum of Rs. 97,89,494 be granted to the President to make good an excess on the grant in respect of 'Revenue—Working Expenses—Operation (Fuel)' for the year ended the 31st day of March, 1969."

DEMAND No. 8—REVENUE—WORKING
EXPENSES—OPERATION OTHER THAN
STAFF AND FUEL

MR. CHAIRMAN: Motion moved:

"That a sum of Rs. 37,32,622 be granted to the President to make good an excess on the grant in respect of 'Revenue—Working Expenses—Operation other than Staff and Fuei' for the year ended the 31st day of March, 1968."

DEMAND No 16—PENSIONARY CHARGES—PENSION FUND

MR. CHAIRMAN: Motion moved:

"That a sum of Rs. 9,83,349 be granted to the President to make good an excess on the grant in respect of 'Pensionary Charges—Pension Fund' for the year ended the 31st day of March, 1968."

DEMAND No. 20—WITHDRAWAL FROM REVENUE RESERVE FUND

MR. CHAIRMAN: Motion moved:

"That a sum of Rs. 273 be granted to the President to make good an excess on the grant in respect of 'Withdrawal from Revenue Reserve Fund' for the year ended the 31st day of March, 1968."

MR. CHAIRMAN: There are some cut motions.

SHRI B. P. MANDAL (Madhopure): I beg to move:

"That the demand for an Excess Grant of a sum of Rs. 26,27,331 in respect of Ordinary Working Expenses—Repairs and Maintenance be reduced by Rs. 100/-"

[The draw-backs in the maintenance of railway assets specially tracks and signal equipments resulting in several accidents. (1)].

"That the demand for an Excess Grant of a sum of Rs. 97,89,494 in respect of Ordinary Working Expenses—Operation (Fuel) be reduced by Rs. 100/-."

[The desirability of more electric and diesel engine trains. (3)].

"That the denmand for an Excess Grant of a sum of Rs. 37,32,622 in respect of Ordinary Working Expenses—Operation other than staff and fuel be reduced by Rs. 100/-."

[Check on ticketless travel. (5)].

"That the denmand for an Excess Grant of a sum of Rs. 9,83,349 in respect of Pensionary Changes—Pension Fund be reduced by Rs. 100|-."

[Service conditions of railway employees. (6)].

SHRI LOBO PRABHU (Udipi): I beg to move:—

"That the denmand for an Excess Grant of a sum of Rs. 26,27,331 in respect of Ordinary Working Expenses—Repairs and Maintenance be reduced by Rs. 100."

[Tidiness and attractive appearance of railway stations and coaches. (2)]

"That the denmand for an Excess Grant of a sum of Rs. 37,32,622 in respect of Ordinary Working Expenses—Operation Other Than Staff and Fuel be reduced by Rs. 100."

[Increase in unpunctual running of trains. (4)].

SHRI J. M. BISWAS (Bankaura): I beg to move:—

"That the denmand for an Excess Grant of a sum of Rs. 37,32,622 in respect of Ordinary Working Expenses—Operation Other Than Staff and Fuel be reduced by Rs. 100."

[Increase in unpunctual running of trains. (7)].

"That the denmand for an Excess Grant of a sum of Rs. 37,32,622 in respect of Ordinary Working Expenses—Operation other than Staff and Fuel be reduced by Rs. 100."

[Check on ticketless travel. (8)].

"That the denmand for an Excess Grant of a sum of Rs. 9,93,349 in respect of Pensionary Charges—Pension Fund be reduced by Rs. 100."

[Service conditions of railway employees. (9)].

SHRI ABDUL GHANI DAR (Gurgaon): I beg to move:

"That the denmand for an Excess Grant of a sum of Rs. 37,32,622 in respect of Ordinary Working Expenses—Operation Other Than Staff and Fuel be reduced by Rs. 100."

[Increase in unpunctual running of trains. (10)].

"That the denmand for an Excess Grant of a sum of Rs. 37,32,622 in respect of Ordinary Working Expenses—Operation other than Staff and Fuel be reduced by Rs. 100."

[Supervision on ticketless travellers. (11)].

SHRI RAMAVATAR SHASTRI (Patna): I beg to move:

"That the denmand for an Excess Grant of a sum of Rs. 26,27,331 in respect of Ordinary Working Expenses—Repairs and Maintenance be reduced by Rs. 100."

[Failure in using more powerful locomotive in the Mughal Sarai passenger train running from Patna junction. (12)].

"That the denmand for an Excess Grant of a sum of Rs. 26,27,331 in respect of Ordinary Working Expenses—Repairs and Maintenance be reduced by Rs. 100."

[Failure to widen the existing overbridge at Danapur in Eastern Railway. (13)].

"That the denmand for an Excess Grant of a sum of Rs. 26,27,331 in respect of Ordinary Working Expenses—Repairs and Maintenance be reduced by Rs. 100."

[Failure in carrying out timely repairs in railway workers' quarters. (14)].

"That the denmand for an Excess Grant of a sum of Rs. 26,27,331 in respect of Ordinary Working Expenses—Repairs and Maintenance be reduced by Rs. 100."

[Need to raise the platform at Neora Station (Eastern Railway) (15)1.

"That the denmand for an Excess Grant of a sum of Rs. 26,27,331 in respect of Ordinary Working Expenses—Repairs and Maintenance be reduced by Rs. 100."

[Need to raise the platform at Phulwari Shariff railway station of Eastern Railway (16)].

SHRI KANWAR LAL GUPTA (Delhi Sadar): I beg to move:

"That the denmand for an Excess Grant of a sum of Rs. 37,32,622 in respect of Ordinary Working Expenses—Operation other than staff and fuel be reduced by Rs. 100."

[Increase in late running of trains. (17)].

"That the denmand for an Excess Grant of a sum of Rs. 37,32,622 in respect of Ordinary Working Expenses—Operation other than staff and fuel be reduced by Rs. 100."

[Not accepting lowest tenders in many cases. (18)].

SHRI RAMAVATAR SHASTRI: 1 beg to move:

"That the denmand for an Excess Grant of a sum of Rs. 26,27,331 in respect of Ordinary Working Expenses—Repairs and Maintenance be reduced by Rs. 100."

[Failure to provide double track from Patna to Gaya. (19)].

"That the denmand for an Excess Grant of a sum of Rs. 26,27,331 in respect of Ordinary Working Expenses—Repairs and Maintenance be reduced by Rs. 100."

[Failure to convert narrow-gauge lines into broad gauge lines in North Bihar. (20)].

"That the demand for an Excess Grant of a sum of Rs. 26,27,331 in respect of Ordinary Working Expenses—Repairs and Maintenance be reduced by Rs. 100."

[Failure to extend Patna City Station. (21)].

"That the denmand for an Excess Grant of a sum of Rs. 97,89,494 in respect of Ordinary Working Expenses— Operation (Fuel) be reduced by Rs. 100."

[Failure to supply standard coal for fuel. (22)].

"That the denmand for an Excess Grant of a sum of Rs. 37,32,622 in respect of Ordinary Working Expenses—Operation other than Staff and Fuel be reduced by Rs. 100."

[Failure to check ticketless travelling. (23)].

"That the denmand for an Excess Grant of a sum of Rs. 37,32,622 in respect of Ordinary Working Expenses—Operation other than Staff and Fuel be reduced by Rs. 100."

[Failure to check pilferage of goods from Railway. (24)].

"That the denmand for an Excess Grant of a sum of Rs. 37,32,622 in respect of Ordinary Working Expenses—Operation other than Staff and Fuel be reduced by Rs. 100."

[Collusion of the Raifway Police personnel with persons who pilfer railway goods. (25)].

"That the denmand for an Excess Grant of a sum of Rs. 37,32,622 in respect of Ordinary Working Expenses Operation other than Staff and Fuel be reduced by Rs. 100.

[Wastage in the name of compensation. (26)].

"That the denmand or an Excess Grant of a sum of Rs. 9,83,349 in respect of pensionary charges—Pension Fund be reduced by Rs. 100."

[Failure in the timely disbursement of the pension to the exemployees of the Railways. (27)].

"That the denmand for an Excess Grant of a sum of

Rs. 9,83,349 in respect of Pensionary Charges—Pension Fund be reduced by Rs. 100."

[Need to increase the pension of the ex-employees of the Railways. (28)].

MR. CHAIRMAN: The cut motions are also before the House. Those who have not spoken yesterday will be given a change to participate today.

SHRI J. MOHAMED IMAM (Chitradurga): The Minister of Railways has been seeking the approval of the House for spending Rs. 1.67 crores in excess of the sanctioned amount during 1967-68. During this year Railways sustained a loss of nearly Rs. 15 crores and this loss was incurred for the first time in the history of the railways. At that time the then Railway Minister gave an assurance that he would effect economies in order to prevent a rise in fares and freights. But the situation today is that no economy was effected and more money had been spent with the result that during the subsequent years also the rate of fares and freight had to be raised and no could be given to the travelling public.

There have been many representations from Mysore and other southern States for extension of railways. The south, especially Mysore had been sadly neglected in the development of railway communications. the representations were made to Ministry to extend the partly constructed lines and also to link up the loop lines. The then Minister of Railways at that time threatened he would dismantle all these unremunerative lines, which created a good deal of concern. It was pointed out at that time that the remedy lay not in dismantling all these lines but in linking them up and connecting them to main lines in which case these lines would certainly prove remunerative. In pursuance of this policy, the then Minister had ordered that surveys may be conducted for linking up certain lines, especially Kottur-Harihar line and Yaswantnagar-Chitaldurg-Chikjajur line. He has also written to me a letter in which he has assured me as follows:

"You will be glad to note that the Southern Railway administration have been asked to carry out preliminary engineering and traffic surveys during the year 1969-70 for considering the construction of a rail link between Kottur and Harihar with an alternative rail link between Yaswantnagar-Chitaldurg- Chikjajur line."

This is the year 1969-70, but yet I find that no attempt has been made and no beginning has been made for surveying this line. On the other hand, I understand that the promise had been given is tried to be scuttled off. In fact, the then Minister, Poonacha, assured us that they not only have a survey but that survey would be held to convert the metre-gauge line between Bangalore and Guntakal to broad-gauge, I understand-I hope it is not true-that the Railway Minister is going back from those assurances. Whoever be the Minister, and whatever may administration,-and Ministers may gomay come and once some assurances and promises are given by a Minister, those promises and assurances must be adhered to, and they must be implemented. I thought that, as has been promised, those suhveys would be conducted during this year. But I was very sad to see when I saw these demands that the Minister has switched over some other lines and some other surveys of the land somewhere in northern India as you may find in supplementary demands for grants for the railways. The surveying of the line which I mentioned has

[Shri Mohamed Imam.]

been included in these demands. I would like to know the reason for it, and also I would like to have an assurance whether they are going to pursue this line or not.

Secondly, I turn to another important point; that is about railway accidents. It has been admitted accidents have been growing in number. I must refer to two major accidents on the Sourthern Railway which involved a toll of a large number of lives. For example, in year 1967, there was a terrible accident at Kuppam, and again, there was another railway accident at Yalvigi, which claimed more than 200 lives. When this matter was considered in all seriousness the then Minister appointed a Commission to enquire into those two accidents, but till now, the report of this Commission has not been placed before this House. know a Commission was appointed with a high court judges as Chairman to investigate into the causes of the accident at Yalvigi. Mr. Justilce Gopivallabha Avvangar was pointed and he had finished his report and submitted it long ago, nearly sixmonths back. Has that report been laid on the Table of the House? Why has it not been given effect to? What the recommendations of that committee? It is quite clear that that accident was due to human failure. What action has been taken by the railway administration against all those who have been responsible for this accident? It is the weakness of the railway administration, its sympathy towards the culprits, which is making the railway employees callous not concerned with the lives of the passengers. They know very that whatever mistakes they commit, whatever plunders they may do. they will not be punished. So. punishment has ceased to be a deterrent, so far as the railway employees are concerned. It is this attitude of the government which is creating lethargy in the railway employees. Since these accidents are taking place almost every week or every month, I would like to know what concrete action has been taken by the railways to prevent these accidents.

Another cause for these accidents is that many of the level crossings and railway gates are unmanned. For example, between Poona, Davangere and Bangalore there are many railway level crossings which are unmanned There is nobody to give any warning to the pedestrians or vehicles when a train is coming. I would say that it is the duty of the railway administration to provide necessary watch and ward wherever there is a level crossing. You cannot pedestrians to look after themselves. Many of them would be unaware when a train is fast approaching. So, the railway administration must provide sufficient watch and ward staff to give warning to the pedestrians whenever any train is coming.

It is a well-known fact that the railway administration is put to great difficulty on account of different gauges-broad gauge, metre gauge nearrow gauge. It means not extra expenditure and extra staff but it also involves the inconvenience of transhipment of goods and passengers. So, it must be the policy of the government to convert as many metregauge lines as possible into broadgauge. As long as there are so many gauges, the railways cannot improve. The railways must have a programme to convert metregauge into broad gauge. But what we find is that they are making only half-hearted attempts.

Take, for instance, the line from Poona to Bangalore, which is an important one. It caters to the needs of two or three capitals. The railways have provided for the conversion of this lines from metre-gauge to broad gauge from Poona to Miraj and then

it branches off to Kolhapur. I would say that the line would be remunerative and convenient to the public only when it is extended from Miraj to Bangalore via Hubli. A direct broad gauge link from Bangalore to Poona will provide uninterrupted communication both for traffic and passengers from north to the south. This must be remembered.

16 hrs.

Again, I have already pointed out, the conversion of metre gauge from Bangalore to Guntakal will give uninterrupted communication from Bangalore right up to Delhi. These are the points which I must submit and I must say that you must have a regular programme—does not matter if it takes 10 years, 20 years or 50 years—for conversion of metre gauge to broad gauge throughout the country.

MOTION RE AGITATION FOR SEPARATE STATE OF TELEN-GANA—contd.

MR. CHAIRMAN: The House will now take up further consideration of the following motion moved by Shri Kanwar Lal Gupta on the 18th August. 1989 namely:—

"That this House takes serious note of the agitation for separate State of Telengana and urges upon the Government to take necessary steps."

Time allotted was 4 hours and 30 minutes; time already taken is 3 hours and we have got 1 hour and 30 minutes left now.

SHRI S. KANDAPPAN (Mettur): I think, the Minister is sent for: so, let us continue with the Railway Demands till the Minister arrives here. I think, he will arrive in good time.

MR. CHAIRMAN: We are not concerned with whether the Minister is here or not. We must carry on with it

SHRI S. KANDAPPAN: He must be there to reply. Telengana is such an

important affair and how can we carry on the discussion without the Minister being there?

SHRI RANDHIR SINGH (Rohtak): The Home Minister is there, Sir.

श्री प्रकाशवीर शास्त्री (हापुड़): सभापति महोदय, श्री कंवर लाल गृप्त जी के प्रस्ताव पर मैंने एक संशोधन दिया था, जो इस प्रकार है:

आंध्र के तेलंगाना भाग की हर क्षेत्र में व्यापक उपेक्षा पर भसन्तोष व्यक्त करती है और सरकार से अनुरोध करती है कि वह पृथक तेलंगाना राज्य की सम्भावनाओं पर विचार कर शीझ ही अनुकूल निर्णय लेने की दिशा में पग बढ़ाये।"

ये शब्द मैंने "पृथक तेलंगाना राज्य के लिए भान्दोलन पर गहरी चिन्ता व्यक्त करती है और सरकार से अनुरोध करती है कि वह भावश्यक कदम उठाये" के स्थान पर रखने का संशोधन दिया है।

सभापति महोदय, ग्रापको समरण होगा कि जब जब इस सदन में इस प्रकार के प्रस्ताब ग्राए हैं कि किसी राज्य के एक भाग की उस राज्य से पृथक किया जाए तो मैं इस सदन के उन सदस्यों में रहा हूं जिन्होंने उस विचारधारा का या उस भावना का विरोध किया है। संसद के पिछले ग्राधिवेशन में जब तेलंगाना की बात ग्राई थी उस समय भी मैंने यह अनुरोध किया था कि तेलंगाना वासियों की जो कठिनाइयां हैं उनके ऊपर तो यिचार किया जाए लेकिन तेलंगाना पृथक निर्माण की बात के ऊपर विचार करना देश के हित में नहीं होगा।

मुझे प्रधान मंत्री महोदया ने जब एक बैठक में बुलाया था तब उसमें मैंने अपनी श्रोर से तीन सुझाव दिये थे। पहला मेरा सुझाव यह था कि तेलंगाना क्षेत्र के विसी व्यक्ति को उप मुख्यमंत्री बनाया जाए। दूसरे वहां की क्षेत्रीय समिति के अधिकार बढ़ाये जायें श्रीर तीसरे यह कि वर्तमान मुख्य